

(1) M/s. Bharta Barrel & Drum Mfg. Co. Bombay	10,80,000 Nos. per annum.
(2) M/s. Steel Containers Ltd., Bombay	5,860 tonnes per annum
(3) M/s. Industrial Containers Ltd., Calcutta	6,000 tonnes per annum.
(4) M/s. Assam Oil Company, Assam.	3,840 tonnes per annum.

In making assessment of capacity on time and motion study generally an efficiency factor of 75% is applied which accommodates all the factors such as breakdown of machinery, workman's fatigue, etc. This level of efficiency factor is taken where the worker is well trained and efficient and the plant layout is also very systematic and organised for effecting smooth flow of the work excepting in cases where the plant and machinery are very old and frequent breakdowns are known to occur or the layout of the machines are improper; in such cases a lower efficiency factor is adopted.

#### Industrial Development in West Bengal

\*209. SHRI SAMAR GUHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether since the installation of the United Front Government in West Bengal after the mid term poll, any industrial concern has been shifted or sought to be shifted from the State :

(b) whether some of the industrial concerns in West Bengal have opened second unit outside the State during the same period and, if so, the details thereof ;

(c) the number of licences issued for setting up new industrial concerns in West Bengal during the periods 1966-67, 1967-68 and 1968-69 ;

(d) whether overall production of the industrial concerns in West Bengal during the period 1968-69 has gone down ; and

(e) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) and (b). During the year 1969, three applications were received for industrial licences for shifting of industries from West Bengal to other States. Of these, two applications have been rejected and the remaining one application is under consideration at present.

(c) The number of licences issued under the Industries (Development & Regulation) Act, 1951, for setting up of 'new Industrial undertakings' in West Bengal were 4 in 1966, 7 in 1967, 2 in 1968, and 5 in 1969.

(d) and (e). According to reports available, there does not appear to have been any major overall fall in production of industrial concerns in West Bengal in 1969 as compared to 1968, though production in certain units was affected.

#### Extension of Free Time for Loading Timber into Wagons

\*210 SHRI A. K. GOPALAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that it is difficult to complete timber loading of wagons within the allowed free time of five hours ;

(b) whether Government propose to consider granting atleast six hours free time for timber loading ; and

(c) if so, when the decision is likely to be taken ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No, Sir.

(b) No, Sir.

(c) In view of the answer to part (b) above, this question does not arise.

#### Losses Suffered by North Eastern Railway

1201. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the total loss in rupees suffered by the North Eastern Railway in 1969 on